

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : CP/534/ (IB)/2017  
NAME OF THE PETITIONER(S) : S B INTERNATIONAL  
NAME OF THE RESPONDENT(S) : UNITED INDIA SHOE UPPERS PVT LTD  
UNDER SECTION : 9 RULE 6**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	V.M. Bhargava

Name: V.M. Bhargava  
Mobile: 9445314880.

**ORDER**

Heard the counsel. Order is reserved.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)